

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/83(CHE)/2021  
**NAME OF THE PETITIONER(S)** : Natarajan Mohanraj & Another  
**NAME OF THE RESPONDENT(S)** : Granrock Tiles Pvt. Ltd. & Others  
**UNDER SECTION** : Sec 241(1) of CA, 2013

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**ORDER**

Present: Shri. V. Bathri Narayan, Ld. Counsel for the Petitioner.  
Shri. Dinesh Inbavadivu, Ld. Counsel for the Respondent.

Next date before the mediator is stated to be 18.06.2024.

List the petition for outcome of mediation / hearing on **23.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs